

NT>

15.32 hrs.

Title: Introduction of the Trust Corporations Bill, 2002.

SHRI MAHBOOB ZAHEDI (KATWA): I beg to move for leave to introduce a Bill to provide for the creation of Trust Corporations for further development of enterprises with social obligation and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the creation of Trust Corporations for further development of enterprises with social obligation and for matters connected therewith. "

The motion was adopted.

SHRI MAHBOOB ZAHEDI : I introduce the Bill.

** Published in the Gazette of India Extraordinary, Part-II, Section-2, dt.5.12.2002*